

खानन्द नगर में रेलवे का अस्पताल

698. डा० महादेव प्रसाद : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खानन्द नगर में रहने वाले पूर्वोत्तर रेलवे कर्मचारियों ने एक शायन भेजा है जिसमें यह मांग की गई है कि वहां रेलवे का एक अस्पताल बनाया जाये ; और

(ख) यदि हां, तो सरकार को इस बारे में क्या प्रतिक्रिया है ?

रेलवे मंत्री (श्री जे० मु० पुनाचा) :

(क) जी हां, जुलाई, 1966 में ।

(ख) खानन्द नगर में रेलवे अस्पताल की व्यवस्था शीघ्रत्वपूर्वक नहीं ममकी गई ।

Licences for manufacture of Watches

699. Shri Pashabbaj Patel: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that a team of Swiss Watch Manufacturers visited India in 1965 and made certain proposals for the setting up of a watch making industry in the country;

(b) if so, the result of the negotiations;

(c) whether it is a fact that after the visit of the Swiss delegation an officer of Hindustan Machine Tools visited these people in Switzerland and said that they would like to have a watch factory in the public sector and located in Kashmir and that the reply of the Swiss manufacturers was that they were not interested in a public sector project and that they did not regard Kashmir as a suitable location;

(d) whether Government propose to reconsider the whole question again and issue an Industrial Licence if a suitable entrepreneur is forthcoming in the private sector, the lo-

cation being what would be decided by joint technological study; and

(e) if the reply to part (d) above be in the negative, the reasons therefor?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). A delegation of Swiss Watch Makers visited India in May 1965 and put forward a tentative proposal for establishing a unit in India for manufacture of Watches. The Government informed them in discussions that they would, *inter alia*, prefer the unit to be in the public sector with foreign participation of 49 per cent. There were no further developments. The Managing Director of Hindustan Machine Tools visited Switzerland in 1966 for discussion with the Swiss authorities. The Swiss Party were inclined to collaborate with Hindustan Machine Tools subject to certain conditions but did not favour the location of the factory in Kashmir. It was decided to drop the matter.

(d) and (e). A proposal to set up a Watch Factory in Kashmir by a private party with Swiss Collaboration is under examination.

12 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

AMBUSH OF SECURITY PATROL PARTY BY MIZO HOSTILES

Shri Jagannath Rao Joshi (Bhopal): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

"The ambush by Mizo rebels of a mobile unit of Indian Security Forces on the Silchar-Aijal Road resulting in the reported death of nine security men and injuries to five others."

The Minister of Home Affairs (Shri Y. B. Chavan): Sir, A party of security personnel on patrol duty was ambushed early in the morning of 23rd May, 1967 by Mizo hostiles on the Silchar-Aijal road near Kolosib. The patrol party suffered casualties to the extent of fifteen killed and one wounded. The wounded was taken to Silchar hospital. The hostiles fled away before our reinforcements could reach the site of ambush. The hostiles are, however, being pursued and operations are in progress.

श्री जगन्नाथ राव जोशी : दिन-दहाड़े यह जो हमला हुआ, इसका वर्णन प्रखबारों में इस प्रकार किया गया है, "इन्डिस्क्रिमिनेट फ़ार्बरिंग बाई घाटीमेटिक वैपन्स"। क्या मंत्री महोदय ने यह जानने की कोशिश की है कि ये घाटीमेटिक वैपन्स किस बनावट और किस देश के हैं और ये हथियार मिजो विद्रोहियों को कहां से मिलते हैं? सरकार दावा करती है कि मिजो और नागा विद्रोहियों के बीच में साठ-गाठ खत्म हो गई है। क्या मंत्री महोदय बतायेंगे कि ये हथियार मिजो विद्रोही कहां से पाते हैं और ये किस देश के हैं और किस बनावट के हैं?

Shri Y. B. Chavan: As far as these particular weapons are concerned, naturally, we are not in possession of these weapons, but information has come from time to time that they are getting these weapons from foreign countries also...

Shri Bal Raj Madhok (South Delhi): From which country?

श्री जयू सिक्के (मुंबई) : उन की बनावट, मेक, क्या है ?

Shri Y. B. Chavan: The difficulty is that sometimes these weapons are so manufactured that they do not give any make and they do not give any making on the weapons themselves. We have to take that factor into consideration.

Shri Hem Barua (Mangaldal): Pakistan prepares them in that way.

Shri Nath Pal (Rajapur): In his former Ministry he had weapons experts and they were helping him.

Shri Y. B. Chavan: This is what I have to say so far as the weapons as such are concerned.

Mr. Speaker: They wanted to know from which country.

Shri Y. B. Chavan: I have said that there are no markings as such but certainly they are...

Shri Bal Raj Madhok: Why should he feel shy of giving the name of Pakistan or China?

Mr. Speaker: It may be from China or it may be from Pakistan.

श्री बलराज सिंह (देहरादून) : सरकार की तरफ से चीन के सम्बन्ध में पंचशील का बहाना धा जाता है और पाकिस्तान के सम्बन्ध में ताजकंद का बहाना धा जाता है। जब सरकार मिजो विद्रोहियों को होस्टाइल डिक्लेयर कर चुकी है, तो वह उनको खत्म क्यों नहीं करती है? या तो वह उनको कैदवीं कहे, लेकिन अगर वे विद्रोही और होस्टाइल हैं, तो सरकार उनको खत्म क्यों नहीं करती है और वह इम नामूर को क्यों बहने देती है? मंत्री महोदय ने कहा कि हमारे मुरखा दल के दन्त के बहा पर पहुँचने पर वे लोग करार हो गये। इसका मतलब यह है कि वहाँ पर मुरखा दल तैनात नहीं था और वह दस्ता और कहीं से धाया था।

Shri Y. B. Chavan: That is not so. The hon. Member's suggestion is that we must act very firmly with these people. I can assure the House that in the last whole year, continuous action has been taken against these rebellions. A large number of people have been killed; more than 250 people have been killed on the other side; more than one thousand people

[Shri Y. B. Chavan]

have been arrested, and a large number of them have also surrendered with arms. So, this action is on. But the type of terrain that is there and the type of trouble that we have to face is such that it will take a certain time. An ambush in itself has an element of surprise and the normal tactics that they undertake or adopt is this; most of the supplies to Aijal and other areas has to go from Silchar, and suddenly sometimes they do attack on an isolated convoy. It is a known fact that in every ambush the casualties are very heavy. But I must say that the intention or the objective of the ambushers is to stop the convoys and stop the communications. But I can give the information to the House that communication on this very road was started the very day, that is, on the 24th, and the communication is completely established now.

Shri Hem Barua: In view of the fact that the Mizo hostiles have, of late, intensified their violent activities against India, may I know whether Government are in a position to tell us (a) the extent to which the Mizo hostiles have succeeded in establishing contact with the Naga hostiles, (b) whether it is a fact that the Mizo hostiles have procured arms and ammunition from Pakistan and China, as the Naga hostiles are doing, and (c) whether Government have succeeded in liquidating their so-called provisional government under the presidentship of Mr. Laldenga and extending our civil administration all over the district in Assam?

Shri Nath Pal: For the time being.

Shri Y. B. Chavan: I wish I were in a position to say 'Yes' hundred per cent to all the questions that he has asked. But, unfortunately, I cannot say that. We have certainly kept the pressure very hot on the Mizo leadership there; and the Mizo leadership, Mr. Laldenga and some of his colleagues are not in Nagaland and sometimes they are there in Pakistan...

Shri Hem Barua: What about Mr. Laldenga? Where is he now?

Shri Y. B. Chavan: Unconfirmed information is that he was trying to reach the UK, but we have not yet received any confirmation about it. The other information is that possibly he is still in East Pakistan. My main point is that we are certainly keeping pressure on these people, and I have seen evidence to believe that the leadership of the MNF is weakening pressure on these people, and I despatch about it, particularly after this grouping system has been brought into this force.

Shri Hem Barua: The hon. Minister said that we had succeeded in weakening the MNF. Is this ambushing and killing of 15 persons belonging to the Indian security forces an evidence of the success?

Shri Y. B. Chavan: That is a wrong way of drawing inferences. I wish I were in a position to say that we had succeeded one hundred per cent, but I have not said that we have succeeded one hundred per cent. I have said only that I have reason to believe that there are signs of weakening in the MNF leadership....

Shri Hem Barua: That is a clever way of saying things.

Shri Y. B. Chavan: I am saying in the straight way, and he considers this as a clever way; I cannot help it.

Shri Nath Pal: That is a compliment given to him.

Shri Hem Barua: That was a compliment to him. Why does he misunderstand me?

Mr. Speaker: He has not misunderstood.

Shri Y. B. Chavan: I am prepared to take the compliment so long as it is a compliment.

डा० राम मनोहर लोहिया (कन्नौज) : निम्न 41(1) के अन्तर्गत मेरा ब्यवस्था का प्रश्न है। उस निम्न के अनुसार मंत्री महोदय के पास जो इतिहास है, वह उनको इस सदन को देनी चाहिये, लेकिन मंत्री महोदय सदन को इतिहास नहीं दे रहे हैं, क्योंकि मुझे इस बात की इतिहास है—मैं जानता हूँ कि वह कहेंगे कि चूंकि मैंने मित्रों विद्रोहियों को उकसाया, इसलिए मुझको पहले इतिहास मिल गई और उनको नहीं मिली—कि . . .

श्री यशवन्त राव चव्हाण : इसके बारे में मैं नहीं कहूँगा

डा० राम मनोहर लोहिया : . . . बिगमुलधिसिहा में हमारे बालीस आदमियों को, जिन्हे लेफ्टिनेंट-कर्मल डिल्लन भी थे इन विद्रोहियों ने हैब्रिनेड और मशीनगन से मार डाला। इस घटना की इतिहास उन्होंने न तो देश को किसी तरह से दी और न इस सदन को दी। मैं यह जानना चाहता हूँ कि क्या मंत्री महोदय ऐसी बातों को छिपा रहे हैं या जानते नहीं हैं, क्योंकि, जैसा कि मैंने पहले ही प्रश्न किया है, मेरे पास इतिहास पहुंच आती है और उनको मुझे ही बतानी पड़ती है।

Mr. Speaker: This is only a question. There is no point of order in this. If the hon. Minister wants to answer the question he can do so.

Shri Y. B. Chavan: With your permission, I would like to remove the misunderstanding that the hon. Member has created. He is trying to give a wrong impression to the House that I am trying to conceal some information. Just as about this ambush, about the other ambushes or the other attacks also that had taken place weeks before, information had been given.

डा० राम मनोहर लोहिया : नाचा नहीं, मित्रों की बात कर रहा हूँ।

श्री यशवन्त राव चव्हाण : मैं भी मित्रों की बात कर रहा हूँ।

डा० राम मनोहर लोहिया : यह ऐश्वर्य से घाठ नो मोल दूर की बात है।

श्री यशवन्त राव चव्हाण : यह इतिहास प्रचाराओं में भाई भी और इस हाउस में भी दी गई थी।

Shri Y. B. Chavan: There was no question of concealing anything about it. Now the information asked was about one particular ambush that took place on the 23rd. I have given all the information. Where is the question of concealing any information?

डा० राम मनोहर लोहिया : "यह प्रचाराओं में छाया था"; प्रथम महोदय, यह आप याद रखियेगा, मंत्री महोदय कह चुके हैं। मैं जानना चाहता हूँ कि वह कौन सा प्रचारा है? कहीं किसी प्रचारा को दिखा सकेंगे क्या?

Mr. Speaker: He has said that he cannot help it.

Shri Nath Pai: In reply to a question in the last session, he had given an assurance that he would find out through our High Commission in London as to the exact whereabouts of Laldenga. This assurance is on record. It is now seven weeks since then. Either the High Commissioner has been remiss in its duties or the Home Minister did not act on his assurance. I would like to know why it takes so long to get this information.

Mr. Speaker: He referred to an unconfirmed report.

Shri F. B. Chavhan: I did make an effort, but I did not get any confirmation. That does not mean that I got this further information without my efforts (Interruptions).

Shri Shrichand Geel (Chandigarh): I would like to ask a question....

Mr. Speaker: Normally in call attention notices, only the signatories are allowed to ask questions. If I allow some other Members in one case, I will have to do it again in other cases.

Shri Shrichand Geel: I also wrote to you a letter regarding a call attention notice on the same subject.

Mr. Speaker: May be. But that cannot be considered as a ground for allowing him now to put a question.

Papers to be laid on the Table.

12.12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE NATIONAL NEWSPRINT AND PAPER MILLS LIMITED, NEPANAGAR, AND REVIEW BY GOVERNMENT, ETC.

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed: I beg to lay on the Table—

- (1) (i) A copy of the Annual Report of the National Newsprint and Paper Mills Limited, Napanagar, and Review by Government, etc., for the year 1965-66, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-382/67.]

- (2) (i) A copy of the Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1965-66, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

- (ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-398/67.]

- (3) A copy of the Notification No. S.O. 1556 dated the 1st May, 1967, under sub-section (2) of section 16A of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-394/67.]

MINERAL CONCESSION (FIRST AMENDMENT) RULES, 1967.

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): I beg to re-lay on the Table a copy of the Mineral Concession (First Amendment) Rules, 1967, published in Notification No. GSR 369 in Gazette of India dated the 18th March, 1967, under sub-section (1) of section 28 of the Mines and Mineral (Regulation and Development) Act, 1957.

[Placed in Library. See No. LT-163/67.]

NOTIFICATIONS UNDER THE EXPORT (QUALITY CONTROL AND INSPECTION) ACT, 1963, ETC.

The Minister of Commerce (Shri Dinesh Singh): I beg to lay on the Table—

- (1) A copy each of the following Notifications under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) The Export of Rubber Hoses (Inspection) Rules,